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ITEM NO.2

COURT NO.7

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 1-2/2011 in CIVIL APPEAL NO. 3130-3131 OF 2008

AGRICULTURAL PRODUCE MARKET COMMITTEE

Appellant (s)

VERSUS

JAYANT VEGOILS & CHEMICALS PVT LTD & ANR

Respondent(s)

(for directions and office report)

Date: 26/09/2011 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI

HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA

For Appellant(s)

Mr. Dushyant Dave, Sr.Adv.

Mr. B.K.Satija,Adv.

For Respondent(s)

Mr. Sanjay Bhatt, Adv.

Mr. Amit Wadhwa, Adv.

Mr.S.Mahendran, A.O.R.[Not present]

Dr. (Mrs.) Vipin Gupta, A.O.R.[Not present]

UPON hearing counsel the Court made the following

O R D E R

The applications are dismissed.

The main appeals be listed for hearing in the
month of January, 2012.

(A.D. Sharma)
Court Master

(Phoolan Wati Arora)
Court Master